GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 33 TO BE ANSWERED ON 17.11.2016

MAINTENANCE OF ROADS CONSTRUCTED UNDER PMGSY

*33. SHRI VINAYAK BHAURAO RAUT: SHRI RAHUL SHEWALE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government has urged the States to take effective steps for the proper maintenance of the roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof along with the details of such States/UTs;
- (b) whether the Union Government are considering to adopt new technologies for the construction of all-weather roads in rural areas of the country; and
- (c) if so, the details thereof and the progress made so far in this regard?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (c): A Statement is laid on the Table of the House.

The Statement as referred to in the Answer to Lok Sabha Starred Question No 33 for 17.11.2016

All Pradhan Mantri Gram Sadak Yojana (PMGSY) roads are covered by a 5-year maintenance contract, entered into along with construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD) prescribed under PMGSY by the Ministry of Rural Development. Maintenance funds to service the contract are budgeted by the State Governments. On expiry of 5-year post-construction maintenance, the State Governments are required to make necessary budget provision to place such roads under zonal maintenance contracts.

National Rural Roads Development Agency (NRRDA) and the Ministry of Rural Development, in partnership with International Labour Organization and World Bank have extended support to the States in the maintenance management of rural roads. Accordingly, a Model Policy Framework for Maintenance of Rural Roads along with a Guidance note for the States has been finalized in close consultation with the States. Based on these documents, the States are required to formulate State Rural Road Maintenance Policy to suit State specific needs. So far, 15 States (Assam, Bihar, Chhattisgarh, Haryana, Himachal Pradesh, Jharkhand, Madhya Pradesh, Meghalaya, Punjab, Rajasthan, Sikkim, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal) have notified such policy.

To promote cost-effective, environment friendly and fast construction technologies and use of non-conventional materials in the construction of rural roads, Ministry is encouraging use of Indian Road Congress (IRC) accredited technologies & non conventional materials, including jute and coir Geo-Textiles, Waste Plastic, Cold Mix, fly ash, iron and coper slag etc.in PMGSY roads. Necessary guidelines for use of such new technology/materials have been issued to the State Governments. In the first 14 years of PMGSY (from 2000-2014), only 806.93 km of road was constructed using such technologies. In the last 2 years (2014-2016), 2634.02 km of road using these technologies/materials have been constructed under PMGSY. During 2016-17, the States have reported to have constructed 1047.48 km of roads with new technology (upto Oct 2016).